

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

SIXTEENTH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Sixteenth Report.

2. The Committee met on the 19th March, 1963 for allocation of time for discussion of the Marine Insurance Bill, 1963 as passed by Rajya Sabha.

Allocation of time to Bill as passed by Rajya Sabha.

3. Shri Diwan Chand Sharma, the Member incharge of the Bill, had been invited to present before the Committee his views on the Bill and he attended the sitting.

4. After considering all aspects of the Bill, the Committee allowed 2 hours for the discussion of the Marine Insurance Bill, 1963 as passed by Rajya Sabha.

Recommendation.

5. The Committee recommend that the allocation of time to the Marine Insurance Bill, 1963 be agreed to by the House.

NEW DELHI;

March 19, 1963

Phalguna 28, 1884 (Saka)

S. V. KRISHNAMOORTHY RAO,

Chairman,

*Committee on Private Members'
Bills and Resolutions.*